

3698

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar
Uttar Pradesh**

With

**News report published in Dainik Jagran dated 14.08.2023 “highlights a growing
concern regarding industrial pollution in the Godhrauli village**

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	Copy of the amount of water supplied daily through the tanker is being recorded in the logbook	26-30
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Through

Priyanka

Date: 24.05.2025

Place: New Delhi

PRIYANKA SWAMI
STANDING COUNSEL FOR STATE, UTTAR PRADESH
F-13, JANGPURA, NEW DELHI 110014
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3700

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**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE,
FATEHPUR-UTTAR PRADESH ALONG WITH THE SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWTH

1. That the Hon'ble National Green Tribunal has passed an Order dated 08.04.2025 in the captioned matter. The Executive part of the order is as follows-

“.....4..Reply on behalf of Principal Secretary, Environment, Forest and Climate Change, Department of Govt. UP dated 17.03.2025 has been filed responding to the recommendations of the Amicus Curiae. In respect of recommendation no.1 concerning installation of RO – NF Water Plants to ensure clean water supply for all domestic purposes in the affected area in Kanpur Nagar, Kanpur Dehat and Fatehpur, response filed by Principal Secretary, Environment, Forest and Climate Change, UP reveals that adequate arrangement for supply of water for drinking and domestic purposes are not made. On examination of the details disclosed in respect of the railway colony at Afeem Kothi where settlement of 5000 people is disclosed, we find that supply of water from 10-11 tankers is only 50 kld which is far less the requirement considering even the conservative consumption norms. Same is the position in respect of other areas also. Reply discloses the scheme which will be completed for supply of surface water in those areas but immediate concern is forthcoming summer season when adequate supply of water is essential for survival.

5. In the feasibility report concerning item no.1 relating to supply of water (page3474) it is mentioned by the committee that 135 litre per head per day water is required by those living in that area. State must ensure adequate supply of water.

6. Learned AAG has submitted that the issue relating to supply of adequate water in all the affected areas will be re-examined and

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appropriate provisions will be made and fresh report in this regard will be filed.

2. In compliance with the order passed in Original Application No. 985/2019 (1.A. No. 568/2024), Original Application No. 986/2019 Original Application No. 528/2023 & Original Application No. 934/2024 pending in Hon'ble National Green Tribunal, New Delhi, in continuation of the committee constituted for effective action and monitoring on behalf of the State of Uttar Pradesh by the office memorandum No. NGT-59/81-7-2022-44 (Writ) /2016 dated 21 January, 2025 of the Principal Secretary, Environment, Forest and Climate Change Section-7, Government of Uttar Pradesh, Lucknow, regarding the meeting convened on 11.02.2025 and 04.03.2025 under the chairmanship of Commissioner, Kanpur Division, Kanpur Nagar and sending the compliance report of the order of Hon'ble Tribunal dated 08.04.2025.
3. Letter of Commissioner Shri Kanpur Mandal and Secretary, Department of Environment, Forest and Climate Change, Government of Uttar Pradesh dated NGT-372/81-7-2025-44 (Writ) dated May 20, 2016 TC-2 The compliance narrative is as follows:-

POINT NO.-1: REGARDING PREPARATION OF "FEASIBILITY REPORT" REGARDING ESTABLISHMENT OF RO-NF WATER PLANT FOR SUPPLY OF PURE DRINKING WATER TO THE PEOPLE IN VILLAGE PANCHAYAT-GODHAROLI, BANIANKHEDA, ABHAYPUR AND AASHAPUR DEVELOPMENT BLOCK-MALWAN OF DISTRICT-FATEHPUR ALONG WITH COMPLETE DEACTIVATION/DISMANTLING OF POLLUTED WATER SOURCES (HAND PUMPS).

4. Clean drinking water supply informed by Executive Engineer, Rural Water Corporation, Fatehpur. It has been informed that pure drinking water is being supplied to Gram Panchayat-Godharoli and Gram Panchayat-Vaniyakheda from Baniankheda Gram Samuh Pipe Drinking Water Scheme, in which there are total 576 families in Gram Panchayat-Godharoli, out of which all the families have been provided connections from the pipe drinking water scheme, out of which 546 families are being supplied an average of 55 liters of pure drinking water per person twice a day through the overhead tank of 250 KL capacity constructed in Baniankheda and water supply is affected due to 30 families being located at a higher altitude. It is to be informed that the survey and DPR work has been completed by M/s Capital Electech, the selected organization for operation and maintenance of pipe drinking water schemes in rural areas. Presently the construction work has been started. In Gram Panchayat Godharoli, the remains have been removed from all the chromium affected areas by completing the pipeline and house connection work, the supply of pure drinking water will be ensured to the entire population by 15.07.2025. At present, alternative arrangements of 03 water tankers (capacity of 14500 liters) have been made for the smooth supply of pure drinking water to the affected families in Gram Panchayat Godhrauli. The amount of water supplied daily through the tanker is being recorded in the logbook,

ANNEXURE-1

5. There are a total of 230 families in Gram Panchayat-Baniyankheda, out of which all the 230 families are being provided uninterrupted supply of pure drinking water by providing pipe drinking water scheme connection.
6. There are a total of 1064 families in Gram Panchayat Abhaypur, in which all the 1064 families are being supplied pure drinking water at the rate of 55 liters per person per day, twice a day, through an overhead tank of 225 KL capacity constructed in Zone-1 and 100 KL capacity constructed in Zone-2.
7. There are a total of 187 families in Gram Panchayat-Ashapur, in which an average of 55 liters of pure drinking water per person is being supplied twice a day through the overhead tank of 50 KL capacity constructed in 142 families and water supply to all the families will be ensured by 15.06.2025 by completing the house connection work for the remaining 45 families. In the alternative arrangement, pure drinking water is being supplied to the said families through 01 no. (4500 liters) water tanker.

SUPPLY OF CLEAN DRINKING WATER THROUGH TANKERS





SUPPLY OF CLEAN DRINKING WATER THROUGH PIPED DRINKING WATER SCHEME



b) Complete deactivation/dismantling of polluted water sources (hand pumps):-

8. According to the report of water samples of handpumps received by Executive Engineer, Rural Water Corporation, Fatehpur, out of the handpumps found to contain chromium, 33 handpumps in Godhrauli Gram Panchayat, 4 in Baniankheda Gram Panchayat, 13 in Ashapuri Gram Panchayat and 42 in Abhaypur Gram Panchayat have been deactivated/dismantled. Necessary further action will be taken as soon as the report of water samples of the remaining handpumps is received.

WORK ON HAND PUMPS THAT WERE RENDERED INACTIVE IN GODHRAULI



GRAM PANCHAYAT-GODHRAULI,

HANDPUMP DISASSEMBLE WORK

POINT NO. 5: BOUNDARY WALL AND COVER WITH EXISTING CR. DMP/PLUME AND EFFECTIVE MONITORING SYSTEM SHOULD BE MADE TO PREVENT CONTAMINATED HAZARDOUS WASTE FROM BEING DUMPED AT ANY OTHER UNAUTHORIZED PLACE. INSTRUCTIONS WERE GIVEN TO COORDINATE WITH CSIR-IITR, LUCKNOW AND PROVIDE THE ACTION PLAN AS SOON AS POSSIBLE FOR DISPOSING OF CHROMIUM WASTE IN DISTRICT-FATEHPUR.

9. In relation to the above, the Regional Officer, Uttar Pradesh Pollution Control Board, Prayagraj has informed by letter dated G-00124/NGT O.A.N. 528/2023/2025 dated 21.05.2025 that the final study report will be sent by the Research Planning and Business Development Division, CSIR-Indian Institute of Toxic Research, Lucknow by the third week of June 2025.

10. In Gram Panchayat-Godhrauli, Baniankheda, Abhaypur and Ashapuri, 5 sites and 6 ponds have been identified by the Regional Officer of UP Pollution Control Board Prayagraj, in which sludge has been dumped, a list of which was made available. Out of which, the work of wire fencing has been completed at all 11 sites, the current status of all the said works is as follows:-

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S.No.	Venue Name	GeoCo-ordinates Latitude	GeoCo-ordinates Longitude	Updated status of work to be done
1.	Under construction Nursing College and Hospital, Village-Abhaypur, Fatehpur and M/s Aditi Roller Floor Mill, Village Abhaypur, Fatehpur	26.194171 26.195566	80.550983 80.553541	Wire fencing work completed
2.	Village-Rahsupur, Fatehpur, on the side of National Highway	26.190308	80.54489	Wire fencing work completed
3.	M/s Madhuchandra Technochem Complex Pvt. Ltd. Dump Yard, Village-Godharoli, Fatehpur (including boundary wall) and outside it on the roadside	26.138794 26.138673	80.576844 80.576786	Wire fencing work completed
4.	Godhrauli to Baniankheda Road, Fatehpur.	26.146478	80.568393	Wire fencing work completed
5.	Godhrauli to Baniankheda Road, Near Railway Line, Fatehpur.	26.139033	80.562661	Wire fencing work completed
6.	Kalaran Pond (near Shitla Mata Temple), Godhrauli, Fatehpur	26.150154	80.566846	Wire fencing work completed
7.	Raunia Pond, Godhrauli, Fatehpur.	26.147713	80.568899	Wire fencing work completed
8.	Kashmiri Pond, Godhrauli, Fatehpur.	26.147776	80.568851	Wire fencing work completed
9.	Chatara Pond, Godhrauli, Fatehpur.	26.15019	80.566851	Wire fencing work completed
10.	Banian Garhai Pond, Godhrauli, Fatehpur.	26.148378	80.565877	Wire fencing work completed
11.	Budhala Pond, Godhrauli, Fatehpur.	26.147402	80.566376	Wire fencing work completed



FENCING WORK FROM RS NURSING COLLEGE TO ADITI FLOOR MILE, GRAM PANCHAYAT-ABHAYPUR



VILLAGE-RAHASPUR,FATEHPUR, ON THE SIDE OF THE NATIONAL HIGHWAY

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VILLAGE PANCHAYAT-GODHAROLI, BANIANKHEDA ROAD, FATEHPUR



**VILLAGE PANCHAYAT-GODHAROLI, BANIANKHEDA ROAD, NEAR RAILWAY LINE,
FATEHPUR**

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Latitude: 26.149928
Longitude: 80.566685
Elevation: 199.99±27 m
Accuracy: 4.3 m
Time: 03-11-2025 14:09
Note: KALARAN TALAB GODHAROLI

Powered by NoteCam

VILLAGE PANCHAYAT-GODHAROLI, KALARAN POND, (NEAR SHITLA MATA TEMPLE)



Latitude: 26.147754
Longitude: 80.568889
Elevation: 163.68±19 m
Accuracy: 1.7 m
Time: 03-11-2025 14:32
Note: RAUNIYA TALAB GODHAROLI

Powered by NoteCam

VILLAGE PANCHAYAT-GODHAROLI RAUNIYA POND

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VILLAGE PANCHAYAT-GODHAROLI KASHMIRI POND



VILLAGE PANCHAYAT-GODHAROLI CHATARA POND



VILLAGE PANCHAYAT-GODHAROLI BANIJAN GADHAI POND



VILLAGE PANCHAYAT-GODHAROLI BUDELA POND

POINT NO.8: DRAIN ACTION PLAN SHOULD BE PRESENTED ALONG WITH THE DETAILS OF COMPLETELY TAPPING THE UNTAPPED DRAINS, PARTIALLY UNTAPPED DRAINS AND OVERFLOW DRAINS LOCATED IN VILLAGES GODHRAULI, BANIANKHEDA, ABHAYPUR, ASHAPURI OF DISTRICT FATEHPUR AND THE ALTERNATIVE PROCESS (BIOREMEDIATION/PHYTOREMEDIATION) ADOPTED FOR TEMPORARY BIOLOGICAL TREATMENT TILL THEY ARE TAPPED.

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11. In the village panchayats of district Fatehpur- Godhrauli, Baniankheda, Abhaypur, Ashapuri, drains have been constructed in the village panchayat for disposal of waste drinking water coming out of the houses, which are to be made completely tapped as per the instructions. For disposal/purification of water going to the ponds, it is proposed to construct filter chambers, WSP and repair of drains on all the ponds from the funds of Finance Commission, Area Panchayat and other funds, whose action plan has been prepared and sent to UP Pollution Control Board Prayagraj. The details of the progress of the works done as per the said action plan are as follows:-

S. N.	Name of development block	Name and population of Gram Panchayat	repairable drains		filter chamber		W.S.P.		Comment
			target	supply	target	supply	target	supply	
1.	Malwa	Godhrauli-3354	03	03	08	08	01	01	All work completed.
2.		Banyankheda-1364	00	0	03	03	01	Under construction	The work was delayed due to the land being disputed. 85 percent of the work has been completed. The remaining work will be completed in a week.

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3.		Abhaypur-5798	06	06	02	02	01	Under construction	The work was delayed due to the land being disputed. 80 percent of the work has been completed. The remaining work will be completed in a week.
4.		ashapuri-1090	00	0	02	01	01	Under construction	The work is in progress. The remaining work will be completed in 7 days.
		sum	09	09	15	14	04	01	

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It is also to be informed that elephanta grass and banana plants have been planted in all the polluted ponds located in godhrauli Gram Panchayat

Kelly Plants



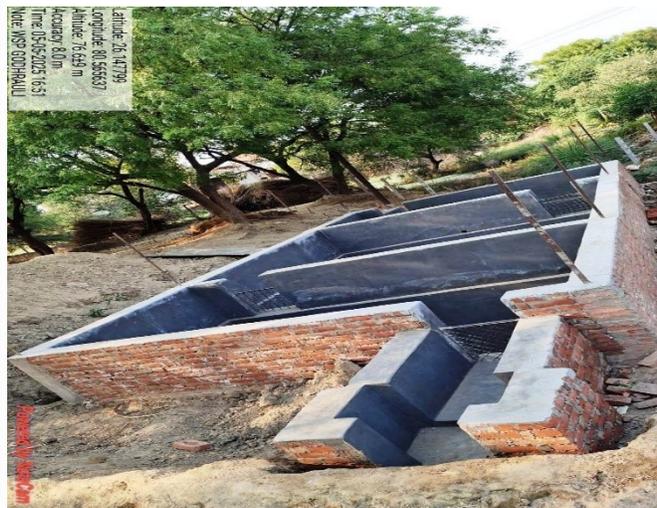
elephanta grass



Filter Chamber



Water Stabilization Pond





POINT NO.-02- BLOOD SAMPLING SURVEY BY GOVT. IN THE AFFECTED AREAS OF KANPUR NAGAR DEHAT / FATEHPUR (HEAVY METAL ANALYSIS - CHROMIUM, MERCURY FLUORIDE)

12.Regarding the above point, the Chief Medical Officer, Fatehpur informed through his letter number-17 dated 21.05.2025 that health related activities are being conducted in the said village by organizing health camps from time to time since 04.01.2024, the details of which are as follows:

- a) On 18.09.2024, a survey was conducted in village Godhrauli and people who were ill for a long time and had swollen feet were identified. Samples of 10 patients were collected and tested. All of them were found to have chromium in their serum and 01 person was found to have mercury. KFT, LFT, CBC tests were conducted on the said patients whose reports were normal. Medicines related to liver and swelling in feet were provided to the said patients. On 15 March 2025, serum samples of 15 people from other affected villages were collected and tested at RML Lucknow. In which 13 people

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were found to have more chromium than normal and 01 person was found to have more mercury. On 24.03.2025, samples of 10 patients were collected and KFT was conducted. LFT test was conducted in District Hospital Fatehpur. Out of all the patients tested, Liver Enzyme level was found to be higher than normal in 09 patients and Serum Creatinine was found to be higher than normal in 01 person, who is being treated as per the symptoms. On 15th May 2025, serum samples of 14 persons were collected from village Godhrauli, Baniyan Kheda, Abhaypur and Aashapur and sent to RML Lucknow, the report of which is not yet received.

- b) Medical camps are being organised every Saturday in the affected villages for screening and treatment. No patient with any special symptoms was found. All the people were found to be suffering from common diseases.

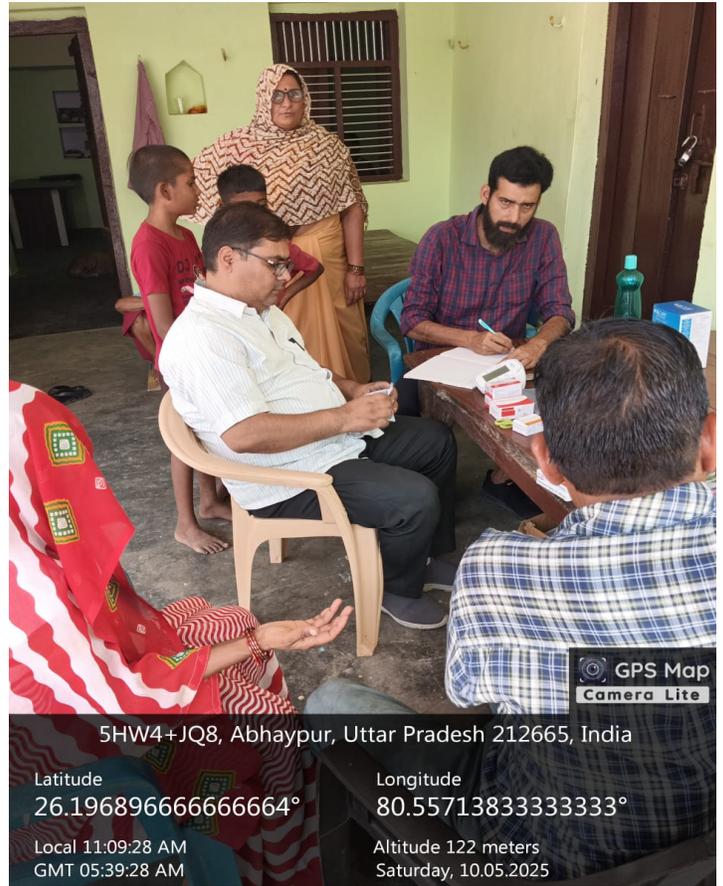
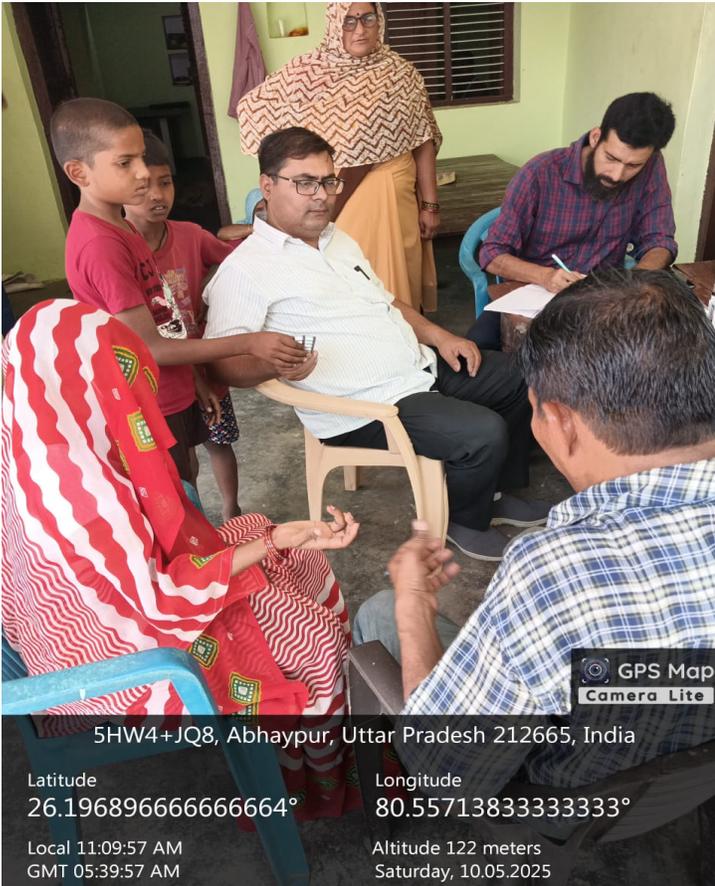
Total number of screening patients seen in the year 2025							
name of village	February	march	april	03.05. 2025	10.05. 2025	17.05. 2025	sum
Godhrauli	46	12	22	14	..		94
Ashapur	15	24		39
Banyan village	..	34	38	26	98
Abhaypur	..	12	18		30
Sum	61	58	78	14	24	26	261

13. Digital X-ray, CT scan and pathology facilities and specialist doctors are available in Primary Health Centre Aung, Primary Health Centre Gopalganj and District Hospital and Medical College Fatehpur located near the affected villages. During power cuts, uninterrupted power is being provided in Primary

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Health Centre Gopalganj, District Hospital and Medical College Fatehpur through Genset and through the inverter of Primary Health Centre Aung.

Health Camp Date 10th may 2025



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14. That by the measures detailed above the requirement of providing an adequate supply of potable water, as emphasised by the Hon'ble Tribunal, stands duly met in both localities.

Through

A handwritten signature in blue ink that reads "Priyanka" followed by a horizontal line and a few dots.

Date: 24.05.2025

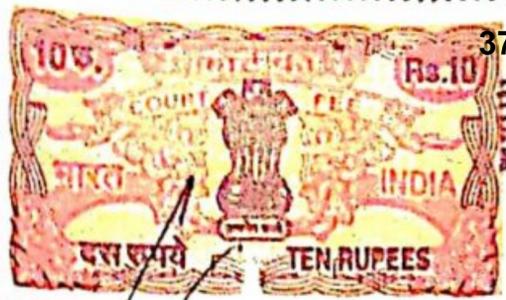
Place: New Delhi

PRIYANKA SWAMI

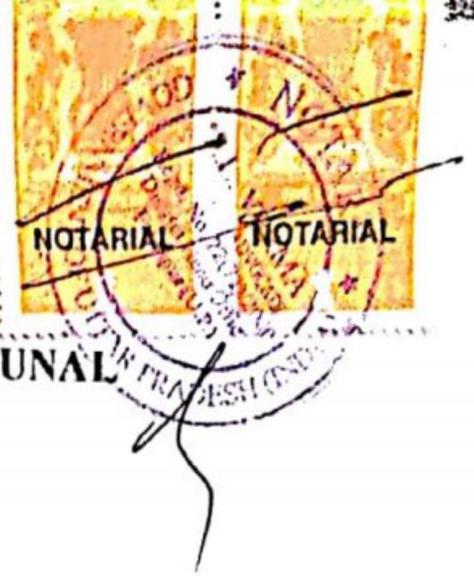
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E-mail: advpriyankaswami@gmail.com



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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AFFIDAVIT

I, **Ravinder Singh**, aged about 34 years s/o Shri **Dev Karan Singh** is presently posted as **District Magistrate, Fatehpur** having an office at **Fatehpur**.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

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Annexure-1

ग्राम पंचायत - गोधरौली, विकास खण्ड - मलवा में वॉटर टैंकर के माध्यम से की जा रही स्वच्छ जलापूर्ति

की मात्रा का दैनिक विवरण

क्र.सं०	दिनांक	समय	जलापूर्ति की मात्रा (लीटर) में	ग्राम प्रधान के हस्ताक्षर	चालक / सचिव के हस्ताक्षर	उ०प्र० जल निगम/ ख० वि० अ० के हस्ताक्षर
1	13.03.2025	0730 & 1930	27000	<p>2. आर. कुमार</p> <p>ग्राम पंचायत-गोधरौली प्रधान मलवा, जिला-फतेहपुर</p>	<p>गणपाल शुक्ल</p> <p>ग्राम विकास अधिकारी ख० ख० मलवा फतेहपुर</p>	<p>खण्ड विकास अधिकारी मलवा-फतेहपुर</p>
2	14.03.2025	0800	13500			
3	15.03.2025	1030	13500			
4	16.03.2025	1130	13500			
5	17.03.2025	1730	13500			
6	18.03.2025	0930	13500			
7	19.03.2025	0930	13500			
8	20.03.2025	1030	13500			
9	21.03.2025	0830	13500			
10	22.03.2025	0930	13500			
11	23.03.2025	1030	13500			
12	24.03.2025	1130	13500			
13	25.03.2025	1730	13500			

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क्र०सं०	दिनांक	समय	जलापूर्ति की मात्रा (लीटर) में	ग्राम प्रधान के हस्ताक्षर	चालक / सचिव के हस्ताक्षर	उ०प्र० जल निगम/ ख० वि० अ० के हस्ताक्षर
14	26.03.2025	0800 & 1930	27000			
15	27.03.2025	1030	13500			
16	28.03.2025	1030	13500			
17	29.03.2025	0830	13500			
18	30.03.2025	0800 & 1930	27000			
19	31.03.2025	0900	13500			
20	01.04.2025	0800 & 1930	13500			
21	02.04.2025	0800 & 1930	13500			
22	03.04.2025	0800 & 1930	13500			
23	04.04.2025	0800 & 1930	27000			
24	05.04.2025	0800 & 1930	13500			
25	06.04.2025	0800 & 1930	13500			
26	07.04.2025	0800 & 1930	13500			
27	08.04.2025	0800 & 1930	18000			

वेदांड शुभार

ग्राम पंचायत-गोधरोली
प्रधान
खिलवा मलवा, जिला-फतेहपुर

खण्डा गोपाल शुक्ल
ग्राम विकास अधिकारी
ख० ख० मलवा फतेहपुर

खण्ड विकास अधिकारी
मलवा, फतेहपुर

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क्र०सं०	दिनांक	समय	जलापूर्ति की मात्रा (लीटर) में	ग्राम प्रधान के हस्ताक्षर	घालक / सचिव के हस्ताक्षर	उ०प्र० जल निगम/ ख० वि० अ० के हस्ताक्षर
43	24.04.2025	0800 & 1930	27000	<p>21-इ-कमरा</p> <p>ग्राम पंचायत-गोधरोली प्रधान खिरी मलवा, जिला-फतेहपुर</p>	<p>कृष्ण मणपाल शुक्ल ग्राम विकास अधिकारी ख० ख० मलवा फतेहपुर</p>	<p>खण्ड विकास अधिकारी मलवा-फतेहपुर</p>
44	25.04.2025	0800 & 1930	22500			
45	26.04.2025	0800 & 1930	22500			
46	27.04.2025	0800 & 1930	27000			
47	28.04.2025	0800 & 1930	22500			
48	29.04.2025	0800 & 1930	22500			
49	30.04.2025	0800 & 1930	36000			
50	01.05.2025	0800 & 1930	22500			
51	02.05.2025	0800 & 1930	22500			
52	03.05.2025	0800 & 1930	22500			
53	04.05.2025	0800 & 1930	27000			
54	05.05.2025	0800 & 1930	22500			
55	06.05.2025	0800 & 1930	22500			
56	07.05.2025	0800 & 1930	22500			

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क्र०सं०	दिनांक	समय	जलापूर्ति की मात्रा (लीटर) में	ग्राम प्रधान के हस्ताक्षर	चालक / सचिव के हस्ताक्षर	उपग्राम जल निगम/ ख० वि० अ० के हस्ताक्षर
57	08.05.2025	0800 & 1930	18000	<p>21.5.2025</p> <p>ग्राम पंचायत-गोधरोली</p> <p>प्रधान</p> <p>कृष्ण मलवा, जिला-फतेहपुर</p>	<p>कृष्ण गणपाल शुक्ल</p> <p>ग्राम विकास अधिकारी</p> <p>ख० ख० मलवा फतेहपुर</p>	<p>ख० ख० मलवा फतेहपुर</p> <p>ग्राम विकास अधिकारी</p> <p>मलवा, -फतेहपुर</p>
58	09.05.2025	0800 & 1930	18000			
59	10.05.2025	0800 & 1930	22500			
60	11.05.2025	0800 & 1930	27000			
61	12.05.2025	0800 & 1930	22500			
62	13.05.2025	0800 & 1930	18000			
63	14.05.2025	0800 & 1930	9000			